

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-2717#
ANSWERED ON- 23/03/2023

INCENTIVES TO OLYMPIC MEDAL WINNERS

2717#. LT.GEN. (DR.) D. P. VATS (RETD.)

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government gives promotion to Olympic medal winners;
- (b) if so, the departments in which class I post is given; and
- (c) the steps being taken by Government to bring equality in incentives provided in various departments?

ANSWER

THE MINISTER FOR YOUTH AFFAIRS AND SPORTS
(SHRI ANURAG SINGH THAKUR)

(a) to (c): 'Sports' being a State subject, each State has its own Sports Policy and Award Policy to encourage and promote sporting excellence. The Central Government provides incentives and awards to top performing athletes under various schemes. To ensure uniformity in recognizing and honouring the achievements of India sportspersons, the Government of India has established several national level awards, such as Major Dhyan Chand Khel Ratna Award, Arjuna Award, Dronacharya Award, etc. These awards are given to Indian athletes, coaches, and sports personalities who have made outstanding contributions in their respective fields.

Further, the State Governments also have their own policies for appointment of meritorious sportspersons in the respective State Governments. However, recruitment against sports quota vacancies in Central Government offices is done in accordance with the extant instructions of the Department of Personnel & Training (DoP&T) which are applicable to all Central Ministries/ Departments/Organisations. Under these instructions, reservation upto 5% of direct recruit vacancies in Group 'C' and erstwhile Group 'D' are reserved for meritorious sportspersons.
